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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/114/2016  
NAME OF THE PETITIONER(S) : K. Balagangadharan & another  
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others  
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Adv. Narayanaswamy P. Potty For Petitioners 

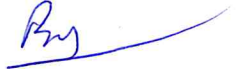
SAIBY JOSE KIRANGOR - Respondents 6+7 

BENNY ANTONY PERER

S. VARSHA for

K. RAMASAMY

For R1 & R2

By   
Shanhe

Kannan P.T.  
for M/s. For Manda &  
Associates

Advocate for  
Respondent No. 3, 4, 5.



## **ORDER**

Counsel for petitioner present. Counsel for R1 & R2, Counsel for R3 to R5, and Counsel for R6 & R7 are present. Counsel for R1 & R2 sought time for filing sur rejoinder. Time extended at request for filing the sur rejoinder with a direction to furnish a copy of the same prior to the next date of hearing. Put up on **21.07.2017 at 10.30 A.M.**



**(K.Anantha Padmanabha Swamy)**  
**Member (Judicial)**

bc